ITEM NO.30 COURT NO.6 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10787/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in WC No. 12074/2023 passed by the High Court of Judicature at Allahabad]

AJAY VIJH **Petitioner(s)**

VERSUS

INDIAN BANKS ASSOCIATION & ORS. **Respondent(s)**

IA No. 73829/2024 - CONDONATION OF DELAY IN FILING

Date : 17-12-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) :Mr. Pankaj Agarwal, Adv.
Mr. Sunil Murarka, Adv.
Mr. Siddhant Sahay, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) :Mr. Rajesh Kumar Gautam, AOR
Mr. Anant Gautam, Adv.
Mr. Ajay Sharma, Adv.
Mr. Deepanjal Choudhary, Adv.
Ms. Likivi Jakhalu, Adv.
Mr. Rishi Chauhan, Adv.
Ms. Azal Aekram, Adv.

Ms. Radhika Gautam, AOR

Mrs. Archana Pathak Dave, A.S.G.
Ms. Gayatri Misra, Adv.
Ms. Arushi Singh, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Rajesh Kr. Singh, Adv.
Mr. Vijay Awana, Adv.
Mr. Jagdish Chandra, Adv.
Dr. N. Visakamurthy, AOR

Signature Not Verified
Digitally signed by KAPIL TANDON
Date: 2025.12.17 17:26:53 IST
Reason:

UPON hearing the counsel the Court made the following

O R D E R

1. Mr. Maninder Singh, learned senior counsel has graciously accepted the request to assist the Court as an *amicus* in this matter. Mr. Rajat Nair and Mr. Prabhas Bajaj, learned counsel will assist the learned amicus. Their names shall be reflected in the cause list as and when the case is listed. The Registry shall provide a soft copy of the Special Leave Petition to him.

2. List on 13.02.2026.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR